

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317

Appeal No- 116/252/ND/2020

IN THE MATTER OF:

Ravi Monga

....Applicant

Vs

RoC

....Respondent

SECTION

U/s. 252

Order delivered on 26.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Aditya Vyas CS

For the Respondent

: Ms. Easha Kadian for IT Department, Mr. M Yadhubhushan Rao

ORDER

Ld. ARoC has put in appearance and submitted that he has filed the reply. The same is on record. Ld. Counsel for Income Tax Department seeks time to file reply/report. Let the same be filed four days before the next date of hearing. List the case on **31.03.2020**.

Sell -

(K.K. VOHRA)
MEMBER (T)

Sell -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)